THE NATIONAL COMPANY LAW TRIBUNAL

CHANDIGARH BENCH, CHANDIGARH

Item No.17
CP(IB) No.68/Chd/Hry/2022
Under Section 9, IBC 2016

In the matter of:-

Joginder Singh Tejvinder Singh ..Petitioner/Operational Creditor

Vs

Atlas Cycles (Sahibabad) Ltd. ..Respondent/Corporate Debtor

Present:- Mr. Parunjeet Singh, Advocate for the petitioner-Operational Creditor.
Mr. S.P. Singh Chawla, Advocate for the respondent-Corporate Debtor.

A copy of order dated 24.01.2023 passed by NCLT, Principal Bench, New Delhi has been placed before us by learned counsel for the respondent-Corporate Debtor in which the transfer application of all the cases related to Atlas Cycle (Haryana) Limited is pending for 20.02.2023 before Principal Bench, New Delhi. In the meantime, this Bench is directed not to proceed further in these matters, awaiting decision in the said transfer application. Let the matter be listed for 24.03.2023.

Sd/-

(Subrata Kumar Dash)
Member (Technical)

Sd/-

(Harnam Singh Thakur)
Member (Judicial)

January 30, 2023
PRF